F.No. 01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.11.2017

ORDER NO. 160 OF 2017

Hon'ble President is pleased to order the following sitting commencing from 13/11/2017to 08/12/2017 or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

| COURT | PERIOD | WORK ASSIGNED |
|---|--|---|
| Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, | On 04.12.2017 | Anti Dumping/ Larger Bench matters. |
| Member (Technical) Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical) | From 13.11.2017 to 17.11.2017 From 23.11.2017 to 24.11.2017 | Excise, Custom & Service Tax Division Bench Matters. |
| Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical) | From 20.11.2017 to 22.11.2017 | Excise Division Bench Matters. |
| Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (Technical) | From 04.12.2017 to 08.12.2017 | Excise, Custom & Service Tax Division Bench Matters. |
| Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical) | From 20.11.2017 to 22.11.2017 | Custom and Service Tax Division Bench Matters. |
| | From 27.11.2017 to 01.12.2017 | Excise, Custom & Service Tax Division Bench Matters. |
| Hon'ble Sh. S.K. Mohanty, Member (Judicial) | From 13.11.2017 to 17.11.2017 From 23.11.2017 to 24.11.2017 From 04.12.2017 to 08.12.2017 | Single Member Matters as notified. |

Note:

- 1. During the period of Anti Dumping/Larger Bench hearing, in the event of the matter being adjourned or otherwise, the original Benches will resume.
- 2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 3. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A.Mohan Kumar)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/CDR/SDRs/Notice Board/ Website/Guard File/Office Copy.